

(15)

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/87/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies, Andhra Pradesh & Telangana
NAME OF THE PETITIONER(S)	Garuda Ventures Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Andhra Pradesh & Telangana
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.Ch.Venkat Reddy	PCS	svr16t88ly@swara 9849242304	svr
DR.S.V. RAMAKRISHNA	Adv	984840369	SRM

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri.K.Ch.Venkat Reddy, learned PCS and Dr.S.V.Rama Krishna, learned counsel for the petitioner.

The learned counsel for the petitioner is submitted that he is withdrawing the petition to rectify the defects with a liberty to file a fresh application. Separate orders issued.

  
Member (Technical)

  
Member (Judicial)